

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

(b) to (d) The Pakistani political leaders were unable to convince the displaced Pakistani nationals that requisite conditions prevailed in Pakistan for their safe return. This was reflected in the reports received by Government. State refugees, however, have since returned to Pakistan in small groups.

(e) It would not be in the public interest to do so.

Visit by Chief Settlement Commissioner to Refugee Camps

1717. SHRI JAIRAMDAS DAULATRAM: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether the Chief Settlement Commissioner of Rehabilitation had recently visited Jaipur in connection with matters relating to the refugees from Sind now living in Rajasthan camps;

(b) whether he had visited some refugee camps also;

(c) if so, whether he has submitted any report in this regard;

(d) what is the number of refugees from Sind in the Rajasthan Camps;

(e) what was their number according to each earlier periodical reports received by the Chief Settlement Commissioner from Rajasthan Government; and

(f) whether Government will place on the Table of the House the report of the Chief Settlement Commissioner on his impressions of his visit of Jaipur?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI G. VENKATSWAMY): (a) The Officer in question had gone to Jaipur to attend the Ninth Orientation Course for Chief Vigilance Officers from 2nd to 6th November, 1973.

(b) and (c) Do not arise.

(d) The number of these Pak Nationals from Sind staying in the camps in Rajasthan as on 1-11-1973 was 48,088.

(e) The position is reported as under:

	As on			Number of these persons in Rajasthan Camps.
1-6-1973	53,234
1-7-1973	51,034
1-8-1973	49,219
1-9-1973	48,850
1-10-1973	48,383

(f) Does not arise, in view of the reply given at (a), (b) and (c) above.

Maternity leave benefits to female workers in Chemical Industries

1718. SHRI SANAT KUMAR RAHA:

Will the Minister of LABOUR be pleased to state whether Government propose to extend the maternity leave benefit to the category of female workers drawing emoluments between Rs. 500 and 700 per month in Chemical industries covered under Employees State Insurance Act.-

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): The matter is being examined.

Financial allocation for the projects in the Ministry of External Affairs

1719. SHRI SHYAMLAL GUPTA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the financial allocation made during the Fourth Plan period in respect of schemes/projects concerning the Ministry of External Affairs;

(b) what will be the likely expenditure by the end of the Fourth Plan;

(c) what is the percentage of shortfall or enhancement of expenditure in respect of various schemes/projects; and

(d) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) No such allocation was made in the Fourth Plan for the Minister of External Affairs whose expenditure is entirely non-plan.

(b) Does not arise.

(c) Does not arise.

(d) Does not arise.